

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 246 OF 2017 &  
APPEAL NO. 247 OF 2017**

**Dated: 19<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Torrent Power Limited .... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan  
Mr. Nitish Ojha

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1  
Mr. Ankit Swarup  
Ms. Tanya Swarup for R-2

Mr. Anand K. Ganesan  
Ms. Neha Garg for R-11  
(in A.No. 246 of 2017)

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **12.07.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*mk/tpd*

**(I.J. Kapoor)  
Technical Member**